

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 430
ANSWERED ON 05/12/2023**

REDUCTION IN BUDGET ALLOCATION UNDER MGNREGS

**430. SHRI A. GANESHAMURTHI:
SHRI A. RAJA:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has received complaints that the labourers have not received wages under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last four months despite the festival season;**
- (b) if so, the details thereof, State-wise particularly in Tamil Nadu;**
- (c) the budget provisions made under the said scheme and the funds disbursed to the States during each of the last five years, State-wise;**
- (d) whether some funds are withheld in respect of certain States and if so, the reasons therefor;**
- (e) whether budget allocation has been reduced under the said scheme during the year 2023-24; and**
- (f) if so, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a)&(b): State-wise details of complaints received on Centralized Public Grievance Redress and Monitoring System (CPGRAMS) portal in the last four months (1.8.2023 till 30.11.2023) under the category of delay in payment is given below:

State	Total complaints received	Total complaints disposed	Total complaints pending
Bihar	6	5	1
Karnataka	2	1	1
Uttar Pradesh	1	0	1
West Bengal	2	0	2

Punjab	1	0	1
Tamil Nadu	4	4	0
Madhya Pradesh	5	4	1
Rajasthan	8	7	1
Total	29	21	8

(c): The details of funds allocation at Budget Estimate stage, Revised Estimate stage and fund released under Mahatma Gandhi NREGS are given below:

(Rs. in crore)			
Year	Budget Estimate	Revised Estimate	Release
2018-19	55,000.00	61,830.09	61,829.55
2019-20	60,000.00	71,001.81	71,687.71
2020-21	61,500.00	1,11,500.00	1,11,170.86
2021-22	73,000.00	98,000.00	98,467.84
2022-23	73,000.00	89,400.00	90,810.99

State/UT-wise details of funds released under Mahatma Gandhi NREGS during the financial years from 2018-19 to 2022-23 are given at Annexure.

(d): Except State Government of West Bengal, funds is being released to all States/UTs. The release of funds to the State of West Bengal has been stopped as per provision of Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance of directives of Central Government.

(e)&(f): Financial allocation of Rs. 60,000 crores has been made for Mahatma Gandhi National Rural Employment Scheme (Mahatma Gandhi NREGS) for the financial year 2023-24 at Budget Estimate (BE) stage. Further, an amount of Rs.10,000 crore has been provided by the Ministry of Finance as an advance from Contingency Fund of India.

Mahatma Gandhi NREGS is a demand-driven wage employment Scheme. Funds release to States/UTs is a continuous process and Central Government is committed to making funds available to States/UTs for the implementation of the Scheme as per the demand for work on the ground.

The Ministry seeks additional funds under Mahatma Gandhi NREGS from the Ministry of Finance as and when required for meeting the demand for work on the ground.

Annexure referred in reply to part (c) of Lok Sabha Unstarred Question No. 430 dated 05.12.2023.

State/UT-wise details of funds released under Mahatma Gandhi NREGS during the financial years from 2018-19 to 2022-23 (Rs. in lakh)						
S. No	States/UTs	2018-19	2019-20	2020-21	2021-22	2022-23
1	Andhra Pradesh	657110.67	720472.46	1030509.79	718267.16	798909.30
2	Arunachal Pradesh	19800.64	21020.01	34027.69	45374.43	57757.99
3	Assam	103097.37	168752.49	260233.46	222026.01	205234.84
4	Bihar	281936.01	325093.78	728423.57	540736.96	639528.76
5	Chhattisgarh	289476.07	264031.92	394347.98	389433.98	338355.40
6	Goa	48.83	216.76	356.91	3.81	511.53
7	Gujarat	102449.67	74758.23	147812.01	161524.32	169207.36
8	Haryana	34829.10	33812.58	76355.62	72267.99	37398.62
9	Himachal Pradesh	75090.72	59748.12	94833.37	97575.08	115747.62
10	Jammu and Kashmir	79334.12	118370.31	115231.99	95013.74	105061.12
11	Jharkhand	149989.63	127292.89	342408.42	306382.91	270863.73
12	Karnataka	297813.10	546271.17	550099.46	602807.73	622528.20
13	Kerala	234048.78	352016.95	428677.68	355193.00	381842.70
14	Madhya Pradesh	452909.74	471894.15	908672.51	847908.76	570213.49
15	Maharashtra	194892.31	167066.42	160025.70	205645.71	254973.07
16	Manipur	28698.66	61074.66	130673.85	56310.74	108663.26
17	Meghalaya	78903.38	102443.59	128416.59	112166.07	111691.95
18	Mizoram	39783.58	52507.57	59045.38	54891.55	53871.87
19	Nagaland	19322.98	33044.70	48382.14	56945.51	89744.90
20	Odisha	216328.30	243278.38	521529.26	568015.17	463836.25
21	Punjab	57826.49	74886.26	123913.55	125759.36	118213.27
22	Rajasthan	524471.10	726747.87	892076.25	986774.85	966299.14
23	Sikkim	9586.17	8269.34	11016.55	11241.97	9255.39
24	Tamil Nadu	488286.16	555969.31	878881.54	963813.22	970662.48
25	Telangana	295817.48	222132.13	411121.10	410519.85	298868.14
26	Tripura	43543.49	73113.77	119498.53	98888.29	92203.45
27	Uttar Pradesh	530494.79	601701.90	1201410.42	850956.51	1062900.83
28	Uttarakhand	59004.61	45580.30	88626.63	64203.24	79284.44
29	West Bengal	718525.61	850761.08	1145405.21	750780.15	@0.00
30	Andaman and Nicobar Islands	761.93	583.78	485.89	763.16	960.42
31	Lakshadweep	15.97	23.82	0.00	30.05	0.00
32	Puducherry	1461.29	1691.87	2683.69	1307.28	2494.55
33	Ladakh	0.00	0.00	2248.57	5904.39	6893.31
34	Dadra and Nagar Haveli	484.00	0.00	0.00	0.00	161.87
	Daman & Diu	0.00	0.00	0.00		

@ Release of funds to the State of West Bengal has been stopped as per provision of Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance of directives of Central Government.